

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 70 of 2014**

**Dated: 6<sup>th</sup> August, 2015**

**In the matter of**

<b>Indian Power Corporation Ltd.</b>	<b>...Appellant(s)</b>
<b>Versus</b>	
<b>West Bengal Electricity Regulatory Commission</b>	<b>...Respondent(s)</b>

**ORDER**

The Court has not assembled. As agreed by the parties, list these matters on **14.09.2015.**

**COURT MASTER**